

**Sewerage System in Jaipur**

161. SHRI GIRIDHARI LAL BHAR-GAVA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the World Bank had sanctioned an amount of rupees nineteen crores for the development of sewerage system in Jaipur; and

(b) if so the progress made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir. However, as per information furnished by the Government of Rajasthan, a sewerage scheme for Jaipur was sanctioned in the year 1980 at an estimated cost of Rs. 7.7194 crores under the World Bank aided Rajasthan Water Supply and Sewerage Project.

(b) Due to financial constraints, the sewerage scheme for Jaipur was restructured in the year 1985 at an estimated cost of Rs. 92 crores against which an expenditure of Rs 2.1124 crores was incurred upto 1988. No other sewerage scheme has been sanctioned for Jaipur since then.

[English]

**Provision of Drinking water to Ajmer**

162. SHRI GIRDHARI LAL BHAR-GAVA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Rajasthan Government had submitted a package proposal amounting to Rs. 14 crores to the Union Government in regard to drinking water distribution network for making drinking water available to Ajmer under Bilaspur drinking water scheme;

(b) whether the Union Government propose to sanction the proposal keeping in view the acute problem of drinking water of that city; and

(c) if so, the time by which it is likely to be sanctioned and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir. Government of Rajasthan had submitted a proposal for distribution network for Ajmer City under the Bisalpur water supply project at an estimated cost of Rs. 14.177 crores.

(b) The proposal has been cleared by the Central public Health and Environmental Engineering Organisation (CPHEEO) in this Ministry from technical angle at an estimated cost of 7.754 crores.

(c) Does not arise as no further sanction is needed from the Government of India after technical clearance.

**Industrial Investment in Kerala**

163. SHRI P.C. THOMAS: Will the PRIME MINISTER be pleased to state:

(a) the proportionate (percentage) amount of investment for Kerala for Industry by the Union Government for the present and during the last three years; and

(b) the average investment in this sector for other States?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) and (b). Percentage amount of investment in terms of gross book in the Central Public Sector Enterprises in the State of Kerala and the other States taken together upto 31.3.1990 and for the last three years i.e. 1986-87, 1987-88 & 1988-89 for which period only the information is available is as under:-